

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

BEFORE THE REGISTRAR MR. SANJAY PARIHAR

Civil Appeal No(s). 10258/2017

U.P. POWER CORPORATION LTD & ORS.

Appellant(s)

VERSUS

YASH PAL SINGH & ORS.

Respondent(s)

Date : 13-12-2017 This appeal was called on for hearing today.

For Appellant(s) Mr. Amar Deep Sharma, Adv.
 Ms. Aarti Upadhyay, Adv.
 Mr. Rakesh Uttamchandra Upadhyay, AOR

For Respondent(s) Mr. Manoj Rorkela, Adv.
 Ms. Priya Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Service of notice is complete on the respondent Nos. 3 to 5 but no one has entered appearance on their behalf.

Mr. Manoj Gorkela, Ld. Advocate has appeared on behalf of the respondent Nos. 1 and 2. He seeks and is given two weeks time to file the vakalatnama and four weeks time to file the counter affidavit.

List again on 12.2.2018.

SANJAY PARIHAR
Registrar